

DIVISION BENCH

S-7

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/701(KB)2019
IA(I.B.C)/1265(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	DAMODAR VALLEY CORPORATION VS BHASKAR SARCHI ALLOYS LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Rohit Kr. Keshri, Adv.] For the Applicant In IA 1265/2024
Mr.Koshal Agarwal, CS]
Mr.Ankit Chaurasia, Adv.]

ORDER

1. Ld.counsel for the Applicant present.
2. **IA(I.B.C)/1265(KB)2024-**
 - i. Heard. Reserved for **ORDERS**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**